

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 349 of 2020

IN THE MATTER OF:

Deepak Parasuraman & Anr. ...Appellants

Vs

Sripriya Kumar & Anr.Respondents

Present:

For Appellants: Mr. Gaurav Mitra, Sr. Advocate, Mr. Bhanu Gupta and Ms. Shriya Raychaudhuri, Advocates

For Respondents: Mr., Vijay Kumar and Mr. Mohit D. Ram, Advocates for IRP-Respondent No. 1.

Mr. Goutham Shivshankar, Advocate for Respondent No. 2

And

Company Appeal(AT)(Insolvency) No. 765 of 2020

IN THE MATTER OF:

P R Venkatesh ...Appellant

Vs

Sripriya Kumar & Ors.Respondents

Present:

For Appellants: Mr. Goutham Shivshankar, Advocate

For Respondents: Mr. Vijay Kumar, Mr. Mohit D. Ram and Ms. Udita Singh, Advocates for IRP-Respondent No. 1.

O R D E R

(Through Virtual Mode)

11.01.2021 In view of the fact that the pleadings have been completed, the Office of the Registry is directed to List the matters for hearing on **9th February, 2021.**

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)